

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 29th April, 2014

No. HC.VII-136(Pt.-III)/2007/2479/A ### Hon'ble the High Court has been pleased to **exempt** Smti. Selina Begum, Member, MACT, Nagaon, from attending the two-days In- Service Training Programme, **scheduled to be held on 10th & 11th May, 2014 at the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) and has further been pleased to nominate Smti. K. Chishi, District & Sessions Judge, Zunheboto, Nagaland, to attend the said programme.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-II)/2007/2480 - 2498/A, Dated : 29.04.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary, Law & Judicial Department, Govt. of Nagaland, Kohima.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information (in reference to this Registry's earlier Notification No. HC.VII-136(Pt.-III)/2007/2395/A, dated 25th April, 2014.
5. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
The Officer is placed on deputation for the programme on condition that
(a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.
6. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
7. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima. **He is requested to inform the nominated participant of his State.**
9. The District & Sessions Judge, Nagaon.
10. Smti Selina Begum, Member, MACT, Nagaon.
11. **Smti. K. Chishi, District & Sessions Judge, Zunheboto, Nagaland**
12. The Joint Registrar (Vig./PM&P/Judl.), Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam, Gauhati High Court, Guwahati.
14. The Deputy Registrar (Finance/Apptt./G&C), Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High court, Guwahati, He is directed to upload the Notification in the High Court website immediately.
16. The Private Secretary to the Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to the Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
18. The Superintendent (Account/Apptt.), Gauhati High Court
19. C.A to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST IS NOT IN ORDER OF SENIORITY)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

**TENTATIVE SCHEDULE OF THE TRAINING OF
GRADE-I OFFICERS**

10.05.2014 (SATURDAY)

Time	Subject	Faculty/Resource person
8.45 A.M to 10.45 A.M	Culpable Homicide	Justice U L Bhat
10.45 A.M. to 11.00 A.M.	TEA BREAK	
11.00 A.M to 1.15 P.M	Culpable Homicide	Justice U L Bhat
1.15 P.M.	LUNCH	

11.05.2014 (SUNDAY)

8.45 A.M to 10.45 A.M	Appreciation of Evidence in Criminal Cases	Justice U L Bhat
10.45 A.M. to 11.00 A.M.	TEA BREAK	
11.00 A.M to 1.15 P.M	Appreciation of Evidence in Criminal Cases	Justice U L Bhat
1.15 P.M.	LUNCH	